NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ANANT MERATHIA

Council for R2, R3

2. B. Desikan for A.K. Myleamy Associates

ORDER

Shri B Desikan, counsel for petitioners present. Shri Anant Merathia, counsel for R2 & R3 present. No representation on behalf of R4. Counsel for responndents undertakes to inform the counsel for R4 Counsel for petitioner stated that compromise could not be arrived at because of the differences between the parties. In the light of the submissions, the counsel for the respondents is directed to file sur rejoinder after seeking fresh instructions from the client before the next date of hearing by serving a copy to the other side. Put up on 11.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)